

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 437/2000  
IN  
OA 2376/1997

(9)

New Delhi, this the 9th day of January, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Sh. Govindan S. Tampi, Member (A)

Shri Krishan Kumar Marwah,  
S/o Shri Pyare Lal  
R/o A-247, Shiva Nagar, New Delhi.

...Petitioner

(By Advocate : Sh. U.Srivastava)

V E R S U S

Shri K.K.Bhasin  
Director of Education,  
Delhi Administration,  
Old Sectt. Delhi - 54.

...Respondent

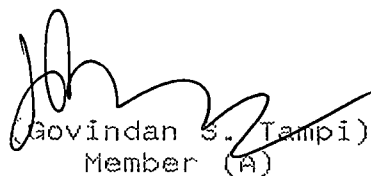
(By Advocate : Mrs. Meera Chibber)

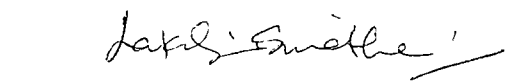
O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Sh. U.Srivastava, learned counsel for the petitioner submits that he is satisfied with the orders passed by the respondents in compliance with the Tribunal's order dated 7-8-2000 in OA 2376/97. He, therefore, submits that he does not wish to press CP 437/2000.

2. Noting the above, CP 437/2000 is dismissed. Notice to the respondents is discharged.

  
(Govindan S. Tampi)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

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